गहून ग्रामीण रोजगार परियोजना सम्बन्धी समीक्षा समिति ने प्रायोगिक गहन ग्रामीण रोजगार परियोजना के प्रभाव की जांच करने ग्रौर देश के विभिन्न ग्रायिक ग्रौर सामाजिक क्षेत्नों में पाम रोजगार सम्बन्धी उपयुक्त ग्रादर्शों का सुक्षाव देने के बारे में विभिन्न ग्राद्र्यां का सुक्षाव देने के बारे में विभिन्न ग्राट्ययन कार्य संभाषा;

(ख) क्या समीक्षा समिति ने ग्रपने प्रतिवेदन को ग्रन्तिम रूप दे दिया है ग्रौर इसे सरकार को प्रस्तुत कर दिया है; ग्रौर

(ग) यदि हां, तो इसे कार्यान्वित करने में क्या कठिनाइयां हैं ऋौर इसे कब तक कार्य रूप दे दिया जयेगा ?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Yes Sir. However, the precise name of the scheme was "Pilot Intensive Rural Employment Project".

(b) The Review Committee on P.I.R.E.P. has finalised its report and it is expected to be submitted to Government soon.

(c) Does not arise.

श्वी यूवराज ः ग्रध्यझ महोदय, मैं माननीय मंत्री जो से जानना चाहता हूं कि प्रो० एम० एल० दांतवाला की ग्रध्यक्ष्ता में जो एक्स-पैरिमेन्टल इन्टेन्सिव रूरल एम्पलायमेन्ट प्रोजेक्ट को समीक्षा समिति गठित हुई थी ग्रौर उस समीक्षा समिति ने परियोजना के प्रभाव की जांच करने ग्रौर देश के विभिन्न ग्राथिक ग्रौर सामाजिक क्षेत्रों में ताड़ रोजगार सम्बन्धी ग्रादर्शों का सुझाव देने के बारे में जो ग्रनुसन्धान ग्रौर ग्रध्ययन कार्य किया, उस की रिपोट कब ग्राई ?

श्री सुरजीत सिंह बरनाला ः मैंने इसके बारे में मालूम किया है उम्मीद है इस महीने के ब्राखिर तक ब्रा जायगी । भी युवराजः इस समीक्षा समिति को यह काम कब सौंधा गया था ?

श्री सुरजीत सिंह बरनाला : 10 ग्रक्तूबर, 1974 को ।

श्री **युवराजः** समीक्षा समिति को जो रिपोर्ट ग्राने वाली है----उस पर कितना रुपया खर्च हुग्रा ग्रीर उन्होंने कितना वक्त लगाया ?

श्री सुरजीत सिंह बरनालाः यह तो रिपोर्ट ग्राने पर ही पता चलेगा । ग्रभो पूरा व्यौरा मेरे पास नहीं है ।

श्री ईश्वर चौधरी : ग्रध्यक्ष महोदय, बिहार प्रदेश में पिछड़ी जाति ग्रायोग गठित किया गया था, उस की रिपोर्ट सबमिट हो चुकी है ग्रौर उस रिपोर्ट में यह स्पष्ट किया गया है कि ताड़ से सम्बन्धित जितने भी मनुष्य लगे हुए हैं, उन का बहुत ह्रास हो रहा है । देश में इस से दो हजार क्विटल अनाज प्रतिवर्ष बचाया जा सकता है । क्या मंत्री महोदय इस महत्वपूर्ण प्रश्न की दृष्टि में रखते हुए उस प्रति वेदन को मंगवा कर ग्रध्ययन करेंगे ताकि इस से देश में ग्रन्न की वृद्धि हो, बचत हो ग्रौर गरीबों का संरक्षण हो—-क्या ग्राप इस सम्बन्ध में कोई व्यवस्था करेंगे

श्री **सुरजीत सिंह बरनाला :** मैं उस रिपोर्ट को मंगवा कर अध्ययन कर लूंगा । लेकिन यह सवाल इस सवाल में एराइज नहीं होता है <sup>,</sup>

## Per Hectare yield of Crops

\*614. SHRI S. KUNDU: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether per hectare yield of rice and paddy and other crops is going down in some States;

(b) if so, names of such States and the comparative figures of per hectare yield in different States;

(c) steps taken to increase the yield; and

(d) whether any technological innovations are introduced to increase the yield per hectare in such States?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA: (a) to (d). A statement is laid on the table of the Sabha. [Placed in Library. See No. LT-819/77].

SHRI S. KUNDU: I have read the statement which is laid on the Table. I notice that in spite of the efforts made by the Ministry to increase the yield of rice and wheat per acre, in almost all the States in the Eastern India the per acre yield has gone down except for the last year, 1975-76, which is also mostly due to the good weather conditions. Rice being one of the most important crops, has the Minister any specific schemes to develop and increase the yield of rice in eastern India? You are growing rice in Tamil Nadu etc., in the South but the peracre yield of rice is going down in these States. Therefore, has the hon. Minister any master plan to increase the yield of rice, wheat and other crops in eastern India?

MR. SPEAKER: The Question Hour is over.

SHRI S. KUNDU: Whenever a question is asked, even if the time is over, kindly see that the answer is given.

MR. SPEAKER: I will allow if he is willing to answer, but I will not allow any more supplementaries.

SHRI SURJIT SINGH BARNALA: I will provide the answer to him.

## WRITTEN ANSWERS TO QUESTIONS

## Provisions of the Urban Land Ceiling Act

\*611. PROF. P. G. MAVALANKAR: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government are aware that several provisions of the Urban Land Ceiling Act have hindred the housing activities and programmes both in the Public and Private and Cooperative Sectors in various parts of the country; and

(b) if so, the corrective and prompt and effective steps being taken by Government to remedy the situation,  $s_0$  that the legitimate and desirable housing development continues unhindred?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) Immediately after the enactment of the Act there was misunderstanding and uncertainty about the various provisions of the Act and consequently there was a slackening in the building activity. The matter was examined and suitable guidelines were issued for the smooth implementation of the Act. Inter alia, guidelines were issued for sanctioning plans for construction of buildings on vacant land within the ceiling limit and also in cases where the extent of vacant land was in excess of the ceiling limit. The State Governments have been that the building advised to ensure activity is not hampered due to the implementation of the Act. The quesrelief through adtion of bringing so that the ministrative measures. building activities receive impetus, is under study of the Ministry.

## Setting up of Corporation for Lift Irrigation Programme

\*613. SHRI K. PRADHANI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether there is any proposal under Government's consideration to set up Corporations for taking up comprehensive lift irrigation programme in various States;

(b) whether Government propose to give grants to States for this purpose; and